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Title: Need to include seven sub-sects of Devendrakula Vellalar community as one and provision of sub quota reservation of 2 percent for vanniyar community by Union Government.

**\*SHRI S. R. PARTHIBAN (SALEM):**Hon. Chairman Sir, Vanakkam. Dr. Kalaignar M. Karunanidhi upheld social justice by providing 18 percent reservation to people belong to SCs and STs. Dr. Kalaignar M. Karunanidhi also provided 20 per cent reservation as well as sub-quota to the Vanniyars and other castes in Tamil Nadu. Following the footsteps of the savior of social justice Dr. Kalaignar M. Karunanidhi, I urge that the Union Government should provide a sub-quota reservation of 2 per cent for Vanniyar community. In the southern districts of Tamil Nadu, the people belonging to Devendra Kula Vellalar community have been demanding for long for inclusion of seven sub-sects namely Kudumbar, Pannadi, Kaaladi, Kadaiyar, Devendrakulathar, Pallar, Vadhiriyar under Devedra Kula Vellalar community. At present through the Govt. Orders the names of these sub-sects are listed separately. The demand put forth by the people belonging to this community for inclusion as one name is a genuine one. There have been agitations held for long in the southern districts of Tamil Nadu to fulfill this demand. I urge the Union Government to issue a Gazette notification for inclusion of all these sub-sects as one in the name of Devendra Kula Vellalar for the benefit of the people of this community.